

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 02-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>RECORDING EVIDENCE</u>				
At 11.00 AM Morning Session				
1	Commercial Suit	100245/2019	Chetna wife of Mikil Jain and Daughter of Bhawarlal Kothari Vs M/s. Neev Realtors	S.K. Shah and Ms. K.S. Shah
<u>FRAMING ISSUES</u>				
2	Commercial Suit	100007/2020	Praful Sukanraj Jain Vs Pulkesh alias Phulkesh Kasanlal Mahajan	Mr. Ramesh Jain and Mrs. Kusum Jain
<u>WRIT OF SUMMONS</u>				
3	Commercial Suit	100228/2019	Canara Bank Vs Mahendraprasad Ramnarayan Patel	Rajkumar K. Shukla Law Firm
4	Commercial Suit	100019/2020	M/s. Esteem Industries Pvt Ltd Vs M/s. Sunani Enterprises	Sachin A. Bhaskar
<u>DISMISSAL</u>				
5	Commercial Suit	100195/2020	Poonam Chambers B Commervial Premises Co-op. Soc. Ltd Vs M/s. Aluplex India Pvt Ltd.	K. B. Adyanthaya
<u>RECORDING EVIDENCE</u>				
At 11.00 AM Morning Session				
6	Commercial Suit	100034/2019	Syndicate Bank Vs M/s. Kalpana Tours and Travels	Mahesh Haridas Chandanshiv
7	Commercial Suit	100077/2019	SWAL Corporation Ltd. Vs Vasundhara Fertilizers and Seeds Pvt. Ltd.	Anirudh Ganu / Sushant Valimbe / Rohini Sorte
<u>RECORDING EVIDENCE P.H.</u>				
8	Commercial Suit	100197/2019	Gaurishankar Ramchandra Gupta Vs Rohit Dayashankar Tiwari	Santosh Thakur
<u>EX-PARTE EVIDENCE</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	Commercial Suit	100169/2020	Canara Bank Vs Mr. Giridhar Shrimant Thorat	M/s. Sanjeev Khanchan and Co
10	Commercial Suit	100075/2020	Mr. Champalal Chhogalal Sanghvi Vs Mr. Bharat Patil	K. P. Dubey and Sujeet R. Maurya
At 11.00 AM Morning Session				
11	Commercial Suit	100108/2019	Smt. Kantaben Maneklal Contractor Vs Mitchell Associates	Legal Chartered
12	Commercial Suit	100150/2019	Dilipkumar Atmaram Nagpal Vs Ronchere Hospitality	Miss. Rekha C. Shukla
<u>DIRECTIONS</u>				
13	Commercial Suit	100016/2020	Nayan Laherchand Mepani Vs M/s. N. R. Enterprises	Preeti Gada and Sudhir Shah and Associates
14	Commercial Suit	100061/2020	Jeevandeep Edumedia Pvt. Ltd. Vs Mr. Yogesh Kolhe	M/s. J.R. Vakil and Associates
15	Commercial Suit	100372/2020	Vikram Enterprises Vs Polymers System	Vishaki Bhatia
<u>WRITTEN STATEMENT</u>				
At 11.00 AM Morning Session				
16	Commercial Suit	100055/2020	Meritt Transmissions Vs Mukesh Kumar Verma	N. N. Vaishnawa and Co
<u>SERVICE</u>				
17	Commercial Suit	100104/2020	Shantilal Lalchand Gulecha Vs M/s. F. Coms Trading Co	Mr. Rakesh G. Jain
18	Commercial Suit	100121/2020	Bank of Maharashtra Vs Dsouza Sydney	Sachin Joshi
At 11.00 AM Morning Session				
19	Commercial Suit	100115/2020	M/s. Time Technoplast Ltd Vs M/s. Varmora Foods Pvt Ltd	Mr. Sarang Ravi Satpute

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S.No.	Case Type	Case No.	Title	Name of Advocate
20	Commercial Suit	100122/2020	Bank of Maharashtra Vs Ramshudhari Ray	Sachin Joshi
<u>NOTICE OF MOTION</u>				
At 2 45 pm Afternoon Session				
21	NOTICE OF MOTION	101115/2020	The Global Associates Vs Economy Refrigeration Pvt. Ltd.	Adv. Maravoor Wamorkar and Co.
(Main Matter Commercial Suit/0100167/2019)				
<u>COMPLIANCE</u>				
22	Commercial Suit	100176/2020	M/s. Shirdi Industries Ltd Vs Brajesh Dubey	Dwivedi Law and Co
23	Commercial Suit	100133/2020	Dena Bank Vs M/s. Sujata Tours and Travels	Sai Consultancy Services
24	Commercial Suit	100143/2020	Swati Spentose Pvt Ltd Vs 1.Sukhjendra Kumar Arora 2.Hemant Sharma 3. Molclone Labs Pvt Ltd	M/s. Dhruve Liladhar and Co
25	Commercial Suit	100167/2019	The Global Associates Vs Economy Refrigeration Pvt. Ltd.	A and G Legal Associates LLP

Sub Matter: NOTICE OF MOTION/0101115/2020

CITY CIVIL COURT MUMBAI
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CIVIL CAUSE LIST DATED 03-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>ORDER</u>				
1	Commercial Suit	100156/2019	M/s. Chetana Book Depot Vs National English High School	Sudhakar G. Lakhani
<u>DISMISSAL</u>				
2	Commercial Suit	100219/2019	Canara Bank -Maneesh Kumar Vs Mr. Sandeep Dattaji Bhosale S/O Firm Dattaji Bhosale	Rajkumar K. Shukla Law
<u>ARGUMENTS</u>				
At 11.00 AM Morning Session				
3	Commercial Suit	100106/2020	Pentair Thermal Management India Private Limited Vs 1.Citibank N.A. 2.Fernas Construction India Private Limited	Trilegal
<u>EX-PARTE EVIDENCE</u>				
4	Commercial Suit	100170/2019	A. Navinchandra Steels Pvt. Ltd. Vs Shah Group Builders Ltd.	S.P. Pandey / Harishankar Pandey
5	Commercial Suit	100209/2019	Gangaram Janu Pawar Vs Nitin Prakash Sonawane	Shri. Rajesh M. Patil
<u>AFFIDAVIT OF SERVICE</u>				
6	Commercial Suit	100208/2019	Manohar Khandu Kalbhor Vs Rosamma G. Joseph	Shri. Rajesh M. Patil
Sub Matter: NOTICE OF MOTION/0100909/2020				
<u>FILING SAY</u>				
7	Commercial Suit	100088/2019	Smt. Kalavati Wife of Suresh Jain Vs Rajendra Chaturvedi	Shri. Suresh M. Jain
<u>ORDER</u>				
8	Commercial Suit	100157/2020	Union Bank of India Vs Sundra Tours and Travels	Manish D. Tiwari and Associates

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	Commercial Suit	100210/2020	M/s. Harmony Alloys Vs M/s. Teksons Pvt Ltd	Shri Suresh M. Jain
At 11.00 AM Morning Session				
10	Commercial Suit	100236/2020	Bitumen Corporation India Private Limited Vs Smt. Anupama Patil	Lalit V. Jain
Sub Matter: CHAMBER SUMMONS/0100605/2020				
<u>DISMISSAL</u>				
11	Commercial Suit	100145/2020	Ishwar Nimbaram Chowdary Vs Orra Realtors Pvt Ltd	Shri Narendra P. Jain
At 11.00 AM Morning Session				
12	Commercial Suit	100096/2019	Tamilnad Mercantile Bank Ltd Vs Mr. R. Vetrivel Nadar	M/s. Consulta Juris
13	Commercial Suit	100199/2019	Union Bank of India Vs M/s. Shree Tours and Travels	Manish D. Tiwari and Associates
<u>DIRECTIONS</u>				
14	Commercial Suit	100020/2020	Canara Bank Vs Sabira Ibrahim Shaikh	Rajkumar K. shukla Law Firm
15	Commercial Suit	100392/2020	Mrs. Sangeeta Sandeep Agrawal Vs M/s. Ahuja Properties and Associates	Girish B. Kedia
16	Commercial Suit	100401/2020	Swati Sahebrao Gadge Vs Ulhas Ashruba Mhaske	Ramesh Jain and Kusum Jain
17	Commercial Suit	100402/2020	M/s. Prabhat Maritime Services Pvt. Ltd Vs The National Insurance Co Ltd	Mr. P. V. Nelson Rajan
18	Commercial Suit	100403/2020	Bank of India Vs M/s. Das Caterers	Shri. O.A. Das
19	Commercial Suit	100417/2020	The Jammu and Kashmir Bank Ltd. Vs Mr. Yashmaan Rajeev Pathak	Mr. V.K. Sharma

WRITTEN STATEMENT

CITY CIVIL COURT MUMBAI
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S.No.	Case Type	Case No.	Title	Name of Advocate
20	Commercial Suit	100151/2019	Ramchand Atmaram Nagpal Vs Ronchere Hospitality	Miss. Rekha C. Shukla
21	Commercial Suit	100204/2019	M/s. Parekh Sales Corporation Vs M/s. Ashok Fabs	M/s. Shukla and Associates
22	Commercial Suit	100033/2020	Siyaram Silk Mills Ltd Vs Mr. Dhiren Desai	Shah Legal
23	Commercial Suit	100041/2020	Ramchand Atmaram Nagpal Vs Reena Tinaaz Pvt. Ltd.	Miss Rekha C. Shukla
<u>SERVICE</u>				
24	Commercial Suit	100139/2020	Jyoti Datta Wagh Vs Gita Tejalal Maru	Mr. Ramesh Jain and Mrs. Kusum Jain
25	Commercial Suit	100142/2020	Jyoti Datta Wagh Vs Arjun Soma Aarote	Mr. Ramesh Jain and Mrs. Kusum Jain
26	Commercial Suit	100043/2020	Harsha Vikram Sahjwani Vs Viren R. Bhansali	Miss Kavita S. Lalwani
27	Commercial Suit	100044/2020	Livint Technologies Pvt Ltd Vs M/s. Pearl Enterprises	Ausgre A. Carvalho
At 11.00 AM Morning Session				
28	Commercial Suit	100130/2020	Ms. Dolphin Enterprises Vs 1. Heena Sudhir Jain 2. Sudhir Jain	Ms. Mandakini Bangale
29	Commercial Suit	100146/2020	PB Ventures LLP Vs M/s. Premier Futsal Management Pvt. Ltd.	Sameer D. Malusare
30	Commercial Suit	100052/2019	Canara Bank Vs Mr. Krunal Gautam Gaikwad	M/s. Sanjeev Kanchan and Co.
<u>AFFIDAVIT OF SERVICE</u>				
31	Commercial Suit	100369/2020	Bank of India Vs M/s. Fari Travels	Arun Kumar Misra

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S.No.	Case Type	Case No.	Title	Name of Advocate
32	Commercial Suit	100123/2019	M/s. Chetana Book Depot Vs M/s. Mars Academy Partner	Sudhakar G. Lakhani
<u>NOTICE OF MOTION</u>				
33	NOTICE OF MOTION	101553/2020	Miss. Habiba Sayyed d/o. late Mr. Hamiduddin Sayyed Suit St. No. 4903/2020 Vs State Bank of India and Ors.	Shehzad Naqvi
At 11.00 AM Morning Session				
34	NOTICE OF MOTION	100962/2020	Prashant@Bittu Sureshbhai Shah Vs Prashant Suresh Gupta and Ors.	R. R. Varma
(Main Matter Commercial Suit/0100384/2020)				
<u>NM REPLYREJOINDER</u>				
35	Commercial Suit	100384/2020	Prashant@Bittu Sureshbhai Shah Vs Prashant Suresh Gupta	R. R. Varma
Sub Matter: NOTICE OF MOTION/0100962/2020				
36	NOTICE OF MOTION	100909/2020	Manohar Khandu Kalbhor Vs Rosamma G. Joseph	Rajesh M. Patil Adv.
(Main Matter Commercial Suit/0100208/2019)				
<u>CH/S DIRECTION</u>				
37	CHAMBER SUMMONS	100605/2020	Bitumen Corporation India Private Limited Vs Smt. Anupama Patil and Ors.	Lalit V. Jain
(Main Matter Commercial Suit/0100236/2020)				
<u>C/S REPLY</u>				
38	Commercial Suit	100083/2020	Jitendra Kheraj Chandan Vs R. K. Satyam Dyes and Chemicals	Shri Mahesh J. Devani
39	SUMMONS FOR JUDGT	100138/2019	Jitendra Kheraj Chandan Vs R. K. Satyam Dyes and Chemicals	Mahesh J. Devani
(Main Matter SUMMARY CIVIL SUIT/0101069/2018)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
40	CHAMBER SUMMONS	101655/2019	Jitendra Kheraj Chandan Vs R. K. Satyam Dyes and Chemicals And Anr	Adv S. K. Jain And Associates
(Main Matter SUMMARY CIVIL SUIT/0101069/2018)				
<u>CH/S ORDERS</u>				
41	Commercial Suit	100170/2020	Cipla Ltd Vs 1. Global Energy Pvt Ltd 2. Kotak Mahindra Bank Ltd	Wadia Ghandy and Co

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CIVIL CAUSE LIST DATED 04-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>SETTLEMENT</u>				
1	Commercial Suit	100184/2019	Balaji Glaziers And Interiors LLP Vs Kotak Mahindra Bank Ltd.	Manoj Bhatt
Sub Matter: NOTICE OF MOTION/0104456/2019				
<u>ARGUMENTS</u>				
2	Commercial Suit	100253/2019	Canara Bank Vs M/s. Tara Tours and Travels	Rajkumar K. Shukla Law Firm
<u>HEARING</u>				
3	Commercial Suit	100069/2019	Dena Bank Vs Smt. Jasmine Salamat Shaikh	M/s. K.D. Shukla and Co.
At 11.00 AM Morning Session				
4	Commercial Suit	100059/2019	Dena Bank Vs M/s. Shri. Sai Chhaya Tours and Travels	M/s. K.D. Shukla and Co.
<u>WRITTEN STATEMENT</u>				
5	Commercial Suit	100028/2020	Mr. Nayan Laherchand Mapani Vs Neminath Develooers	Preeti Gada And Sudhir Shah And Associates
<u>SUIT STAYED</u>				
6	Commercial Suit	100254/2019	Prabhat Steel Traders Pvt. Ltd. Vs Ankur Iron (India) Pvt. Ltd.	Law Chamber of Siddharth Murarka
<u>REPORT</u>				
7	Commercial Suit	100062/2020	Imkaa Steel Syndicate Vs M/s. Thane Steels Ltd	Khan and Khan
<u>REPLY</u>				
8	Commercial Suit	100131/2019	Sukanraj Kasturchandji Jain Vs Shivaji Kishan Jadhav	Yashpal Jain M. D. Mali
Sub Matter: CHAMBER SUMMONS/0100393/2020				

ORDER

At 11.00 AM Morning Session

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CIVIL CAUSE LIST DATED 04-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
9	Commercial Suit	100219/2020	Mamta Arun Jethi Vs Hemant Chedda	Mr.Vinod K. Sharma
10	Commercial Suit	100181/2020	Canara Bank Vs Naseem Samim Khan	AKS Legal consultants
<u>SETTLEMENT</u>				
11	NOTICE OF MOTION	104456/2019	Balaji Glaziers and Interiors LLP Vs Kotak Mahindra Bank Ltd.	Manoj Bhatt
(Main Matter Commercial Suit/0100184/2019)				
<u>RECORDING EVIDENCE</u>				
12	Commercial Suit	100221/2019	Mr. Dhirajlal Bhojraj Gada Vs Mr. Anil Gupta	Khalid Naseem Khan And Yusuf Furniturewala
13	Commercial Suit	100069/2020	Nayan Laherchand Mepani Vs Gold Berg Inc	Preeti Gada, Sudhir shah and Associates
At 11.00 AM Morning Session				
14	Commercial Suit	100116/2020	M/s. Pudumjee Paper Products Ltd Vs Mr. Rajesh Agarwal	M/s. Maravoor Wamorkar and Co
15	Commercial Suit	100196/2020	Mr. Abdul Karim Sultan Shaikh Vs The Friends Co-op. Bank Ltd	N. A. Ghatte
16	Commercial Suit	100206/2020	Ramesh Sadashiv Bhadekar Vs Fulabai Ramdas Hule	Mrs. Komal Bharat Shah
<u>DIRECTIONS</u>				
17	Commercial Suit	100373/2020	M/s. Mafatlal Industries Ltd. Through Mr. harish Bhatia Vs Standard Enterprises	Satyadev Joshi / Shruti Nair
18	Commercial Suit	100377/2020	Syndicate Bank Through Mr. K. Krishnamurthy Vs M/s. Arunesh Tours and Travels	Mahesh Haridas Chandanshiv
<u>FRAMING ISSUES</u>				
19	Commercial Suit	100188/2020	M/s. A. R. Constructions Vs Smt.Sarojdevi Rameshkumar Jain	Vinod L. Desai

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S.No.	Case Type	Case No.	Title	Name of Advocate
20	Commercial Suit	100193/2020	M/s. A. R. Constructions Vs Ganesh Virayya Kurapati	Vinod L. Desai
21	Commercial Suit	100199/2020	Jainco Steels Vs Shraddha Shipping Co. Pvt. Ltd.	S. K. Jain and Associates
<u>SERVICE</u>				
22	Commercial Suit	100029/2020	Dilipkumar Atmaram Nagpal Vs Reena Tinaaz Pvt. Ltd.	Miss Rekha C. Shukla
23	Commercial Suit	100053/2020	Corporation Bank Vs M/s. Development Resources and System Automation	M/s. Mable and Associates
<u>AFFIDAVIT OF SERVICE</u>				
24	Commercial Suit	100166/2020	Dena Bank Vs Govind Gopal Lokhande	Mr. A. S. Ramesan
25	Commercial Suit	100042/2019	Ambalal Sardarmalji Chowhan Vs Neev Realtors	Mr. Ramesh Jain and Mrs. Kusum Jain
26	Commercial Suit	100158/2019	Mrs. Seema Shailesh Shah Vs Mr. Vinod Harakhchand Shah	Nainesh Amin
27	Commercial Suit	100163/2019	Union Bank of India Vs M/s. Keshav Enterprise	M/s. S. Ashwinikumar and Co.
28	Commercial Suit	100269/2019	Corporation Bank Vs Mr. Raja Mohamed Ismail Shaikh	M/s. V.B. Tiwari and Co.
<u>NM FOR HEARING</u>				
29	Commercial Suit	100431/2020	Mrs. Kuldip Kaur Abrol Vs Mr. Kasturilal Khosla	Abhaysingh A. Shinde
30	NOTICE OF MOTION	102817/2019	Jaiprakash Arun Gupta Vs Nikhat Jahangir Shaikh	Ramesh Jain
(Main Matter Commercial Suit/0100055/2019)				
31	NOTICE OF MOTION	104447/2019	Mrs. Kuldip Kaur Abrol Vs Mr. Kasturilal Khosla and Anr.	Adv.
(Main Matter SUIT/0100176/2019)				

**CITY CIVIL COURT MUMBAI
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S.No.	Case Type	Case No.	Title	Name of Advocate
32	NOTICE OF MOTION	104921/2019	Mrs. Kuldip Kaur Abrol Vs Mr. Kasturilal Khosla and Anr.	adv Mr. Omprakash A. Pandey for deft. no.1
(Main Matter SUIT/0100176/2019)				
<u>NM REPLYREJOINDER</u>				
33	NOTICE OF MOTION	100899/2020	Rahul Mohan Kolaskar - Applicant / Mettler Toledo India Pvt. Ltd. - Plff. Vs Rahul Mohan Kolaskar	adv. Pratiksha Agrawal
(Main Matter Commercial Suit/0100157/2019)				
<u>REPLY</u>				
34	Commercial Suit	100220/2020	Bhavin Babu Patel Vs Watson Pharma Pvt. Ltd.	Vivek Sharma
35	Commercial Suit	100229/2020	Kamlesh Lakhman Patel Gami Vs Watson Pharma Pvt. Ltd.	Vivek Sharma
36	Commercial Suit	100189/2019	Mr. Manoj Dhanji Solanki Vs Mr. Rustom Nanabhoy Jeejeebhoy	Sanjay T Manek S T Manek And Co
Sub Matter: NOTICE OF MOTION/0100559/2020				
37	NOTICE OF MOTION	100559/2020	Mr. Manoj Dhanji Solanki Vs Mr. Rustom Nanabhoy Jeejeebhoy	Sanjay T. Manek
(Main Matter Commercial Suit/0100189/2019)				
At 11.00 AM Morning Session				
38	Commercial Suit	100157/2019	Mettler Toledo India Pvt. Ltd. Vs Rahul Mohan Kolaskar	King Stubb and Kasiva
Sub Matter: NOTICE OF MOTION/0100899/2020				

CITY CIVIL COURT MUMBAI
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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>WRIT OF SUMMONS</u>				
At 11.00 AM Morning Session				
1	Commercial Suit	100032/2020	Atmaram Broking Company Vs Reena Tinaaz Pvt. Ltd.	Miss Rekha C Shukla
2	Commercial Suit	100040/2020	Standard Industries Limited Vs A. M. Shah And Co.	Aak Legal
3	Commercial Suit	100070/2020	Hiravanti Laherchand Mepani Vs M/s. N. D. Enterprises	Preeti Gada, Sudhir Shah and Associates
<u>MEDIATION REPORT</u>				
4	Commercial Suit	100100/2019	Jaysynth Impex Ltd. Vs M/s. Hastkamal Texchem P. Ltd.	Lalit V. Jain
<u>ORDER</u>				
5	Commercial Suit	100213/2020	Canara Bank Vs Mr. Mukesh Bajirao Garje	M. Janardhanan
6	Commercial Suit	100008/2020	Syndicate Bank Vs Mrs. Vandana R. Kasare	Pramila S. Bhaingade
<u>ARGUMENTS</u>				
7	Commercial Suit	100025/2019	Nareshkumar Haridas Negandhi Vs Green Wood	Mr. Ramesh Jian and Mrs. Kusum Jain
8	Commercial Suit	100091/2019	M/s. Mammoth Media Vs Krishnai Hospital Pvt. Ltd.	S.R. Gupta
<u>RECORDING EVIDENCE</u>				
9	Commercial Suit	100026/2019	M/s. Bhavi International Pvt Ltd Vs Behl Chemicals	Parag Shah
10	Commercial Suit	100226/2019	Bank of Baroda Vs M/s. Shinde Leather Works	Rajkumar K. Shukla Law Firm
At 11.00 AM Morning Session				

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	Commercial Suit	100110/2019	Mr. Kumar Arjandas Khemlani Through Mr. Prem Ramchand Hinduja Vs Bhambhani Shipping ltd.	Bhuta And Associates
12	Commercial Suit	100202/2019	M/s. Inventys Research Company Pvt. Ltd. Vs Mr. Akhilesh Yadav	Amit Shantaram Borkar
<u>EX-PARTE EVIDENCE</u>				
13	Commercial Suit	100135/2020	Canara Bank Vs Khas Mohammed Khan	AKS Legal consultants
14	Commercial Suit	100080/2020	Anil Dhuraji Padle Vs Vipul Kishor Gohil	Mr. Jayesh Bhatt
15	Commercial Suit	100090/2019	Chintan Piyush Shah Vs Jai Pal Singh	Nandesh Manek
16	Commercial Suit	100186/2019	Designer Fabrics Pvt. Ltd. Vs Indu Fab	Shri.Mahesh J. Devani
At 11.00 AM Morning Session				
17	Commercial Suit	100183/2019	Syndicate Bank - Mrs. Arti Anannarayan Iyer Vs Vidhyadhar L. Borkar	Mahesh Haridas Chandanshiv
18	Commercial Suit	100234/2019	Bank of Baroda Vs M/s. Shivam Rent A Car	Rajkumar K. Shukla Law Firm
<u>FRAMING ISSUES</u>				
19	Commercial Suit	100205/2020	Mahim Causeway Machhimar CHS Ltd Vs M/s. Kshetrapal Renovators Pvt Ltd	Mrs. Sandhya Nanavare
20	Commercial Suit	100222/2020	Ms. Uma Kishore Dhandha Vs Saramai	Surenkumar B. Shetty
21	Commercial Suit	100234/2020	Everest Construction Vs Mercury Reality Pvt. Ltd.	Jay S. Yadav and O. P. Yadav
<u>SERVICE</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
22	Commercial Suit	100171/2020	M/s. Indian Power Laundry Pvt Ltd Vs Shri Sanjay G. Shah	A. D. Thakur
23	Commercial Suit	100073/2020	Nobel Biocare India Pvt Ltd Vs Priyashriya Hospitals Pvt Ltd	INDIA LAW
24	Commercial Suit	100084/2020	Allahabad Bank Vs M/s. Om Shakti Pharma Machinery	Das Associates
25	Commercial Suit	100085/2020	Mrs. Usha Shriram Wasan through its Power of Attorney Holder Ajay Wasan Vs Niraj Kakad Constructions	Krupa R. Parekh
26	Commercial Suit	100088/2020	M/s. Chowgule Construction Chemicals Pvt Ltd Vs M/s. Fivebro India	Rupesh Lanjekar
27	Commercial Suit	100091/2020	Mr. Naseet Ahmad Ansari Vs Mr. Shakil Hohammad Mukadam	Mr. G. C. Vishwakarma Surendrapratap Yadav
28	Commercial Suit	100096/2020	Sharmila Agarwal Vs Broadway Vastu Nirman Limited	Vigil Juris
29	Commercial Suit	100100/2020	Union Bank of India Vs Mr. Prakash Deoram Jawale	Arjun Patil Law Global
<u>AFFIDAVIT OF SERVICE</u>				
30	Commercial Suit	100149/2019	M/s. Neha Enterprises Vs H.J. Hygiene	Piyush Shah / Seegarla Shrikant M.
31	Commercial Suit	100175/2019	Mahindra And Mahindra Ltd. Vs Green India Building Systems And Services Pvt. Ltd.	Res Juris
<u>FILING AFFIDAVIT OF DOCUMENT</u>				
32	Commercial Suit	100149/2020	Jully Jiten Mehta Vs M/s. Jyoti Products Pvt Ltd	Narendra Gharat

SUMMONS FOR JUDGEMENT HEARING

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 05-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
33	Commercial Suit	100072/2020	RKB Global Pvt Ltd Vs Jugal Kishor Bhajanlal Didwania	Ashwin Ankhad and Associates
34	Commercial Suit	100098/2020	M/s. Kantilal Sanghvi and Co Vs United Bank of India	Suresh Rajeshwar
35	SUMMONS FOR JUDGT	100245/2019	M/s. Kantilal Sanghvi and Co Vs United Bank of India And Ors	Suresh Rajeshwar
(Main Matter SUMMARY CIVIL SUIT/0101149/2018)				
<u>CHAMBER SUMMONS</u>				
36	CHAMBER SUMMONS	100393/2020	Sukanraj Kasturchandji Jain Vs Shivaji Kishan Jadhav	Yashpal Jain
(Main Matter Commercial Suit/0100131/2019)				
<u>REPLY</u>				
37	Commercial Suit	100077/2020	M/s. Akansha Ispat Pvt Ltd Vs M/s. C. S. Tubes Pvt Ltd	Shri S. M. Bhandari
<u>COMPLIANCE</u>				
38	Commercial Suit	100203/2020	M/s. Rushabh Sealink Pvt Ltd Vs M/s. Cosco Shipping Lines (India) Pvt Ltd	M/s. New Technich
39	Commercial Suit	100102/2020	Unity IT Technology Pvt Ltd Vs Mr. Deepak Suresh Chaddha	Kiran S. Mohite
40	Commercial Suit	100168/2019	Darshi Fashion Vs Sri Annapoorneshwari Silks	Mr. Manoj K. Pandey

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 06-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>ARGUMENTS</u>				
At 11.00 AM Morning Session				
1	Commercial Suit	100118/2019	Benktesh Synth Processors Pvt. Ltd. Vs Rajesh C. Shah	Anil Agarwal
<u>HEARING</u>				
2	Commercial Suit	100068/2019	Ketan Mathuradas Chatwani Vs Mrs. Meena Anil Leheru	B. B. Parekh
<u>RECORDING EVIDENCE</u>				
At 11.00 AM Morning Session				
3	Commercial Suit	100256/2019	PBC DISTRIBUTORS Vs National Education Society	Navdeep Vora And Associates
<u>EX-PARTE EVIDENCE</u>				
4	Commercial Suit	100078/2019	JSK Industries Pvt. Ltd. Vs J.K. Electricals	K.V. Aiyar and Associates
5	Commercial Suit	100211/2019	Yalappa Soma Jadhav Vs Bharti Daya Solanki	Shri. Rajesh M. Patil
<u>SERVICE</u>				
6	Commercial Suit	100164/2019	Mr. Eqrar Hafeez Khan Vs Mr. Mustaqeem Khan	Akhilesh Upadhyay
7	Commercial Suit	100182/2019	Syndicate Bank Vs KAB Enterprises	Mahesh Haridas Chandanshiv
8	Commercial Suit	100223/2019	Syndicate Bank Vs M/s. Laiqa Enterprises	Sandhya Nanavare
9	Commercial Suit	100230/2019	Canara Bank-Maneesh Kumar Vs M/s. Samreen Tours And Travels Firm	Rajkumar K. Shukla Law
10	Commercial Suit	100252/2019	Dr. Laherchand Lakhamsi Oswal Vs Mr. Mitesh Kanji Gadda	D. V. Patil

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 06-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
11	Commercial Suit	100039/2020	Tushar Fabrics Pvt. Ltd. Vs Alfiza Garments	Hitesh Soni and Associates
Sub Matter: NOTICE OF MOTION/0101121/2020				
<u>HEARING</u>				
12	NOTICE OF MOTION	102402/2019	Ketan Mathuradas Chatwani - Commercial Suit St. No.6885 of 2019 Vs Mrs. Meena Anil Leheru And Ors	B. B. Parekh
At 11.00 AM Morning Session				
13	Commercial Suit	100071/2020	Mrs. Dhara Dharendra Sheth Vs M/s. Mickey Mehta Health Beyond Fitness Pvt Ltd	R. M. Vanoo
14	Commercial Suit	100055/2019	Jaiprakash Arun Gupta Vs Nikhat Jahangir Shaikh	Mr. Ramesh Jain and Mrs. Kusum Jain
Sub Matter: NOTICE OF MOTION/0102817/2019				
<u>RECORDING EVIDENCE</u>				
15	Commercial Suit	100094/2020	Bizworld International Investment Securities Company Pvt Ltd. Vs Nandi Vardhan Infrastructure Ltd	Shri Maulik K. Tanna
16	Commercial Suit	100289/2020	Kahir barkatali Pirani Vs M/S. SOSLCRANES	Mr. S. K. Shetty
At 11.00 AM Morning Session				
17	Commercial Suit	100113/2020	Nakoda Enterprises Vs 1. Babulaji Jain 2. Amarshi Bhai Nisar 3. Shree Shantinath Maharaj Jain	Mr. A. B. Jain
18	Commercial Suit	100185/2020	Canara Bank Vs Mr. Rahul Satish Pandit	M/s. Sanjeev Kanchan and Co
<u>ADMISSION DENIAL</u>				
19	Commercial Suit	100202/2020	Union Bank of India Vs Anandraj Pandaram Nadar	Gopalkrishna Swamy

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 06-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
20	Commercial Suit	100016/2019	Dattaram Vishwanath Keshkamat Vs Hexxa Geo Systems Integrators Pvt. Ltd.	Sandeep Kothari and Sunita Bafna
21	Commercial Suit	100274/2019	Gujarat Cables and Enamelled Products Pvt. Ltd. Vs Bank of Baroda	Mr. Nainesh Amin
<u>SERVICE</u>				
22	Commercial Suit	100122/2019	M/s. Chetana Stationery Vs M/s. Mars Academy Partner	Sudhakar G. Lakhani
23	Commercial Suit	100217/2019	Canara Bank Vs Mr. Mohd. Gulfam Nasiruddin Ahmed	Shri O. A. Das
24	Commercial Suit	100266/2019	Universal Builders through its proprietor Mr. Sultan Ahmed Qureshi Vs Renu Subhash Jain	Sanjay P. Shinde
<u>SUMMONS FOR JUDGEMENT HEARING</u>				
25	Commercial Suit	100127/2020	Mr. Santosh Rajaram Katta Vs Mr. Pravin Babulal Jain	Noman Jafri
26	Commercial Suit	100129/2020	Eureka Forbes Limited Vs Mr. P. R. Bhosale	Navdeep Vora and Associates
<u>NM FOR HEARING</u>				
27	Commercial Suit	100201/2020	New Touch Cafe Pvt Ltd Vs Divija Mehta Leasing and Trading Pvt Ltd	M/s. Pan India Legal Services LLP
28	Commercial Suit	100207/2020	Vision Inks Pvt. Ltd. Vs J.D. Packaging Pvt. Ltd.	Dipali K. Chaughule and Ors.
Sub Matter: NOTICE OF MOTION/0100942/2020				
29	Commercial Suit	100017/2019	Murtuza Mohsin Lokhandwala Vs Dewan Housing Finance Housing Corporation Ltd.	Shamim and Co.
Sub Matter: NOTICE OF MOTION/0100444/2020				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 06-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
30	Commercial Suit	100060/2019	New Globe Logistik LLP Vs M/s. M. Square International	Chaitanyaa Bhandarkar
Sub Matter: NOTICE OF MOTION/0103834/2019				
Sub Matter: NOTICE OF MOTION/0104457/2019				
Sub Matter: NOTICE OF MOTION/0103522/2019				
31	NOTICE OF MOTION	103522/2019	New Globe Logistik LLP Vs M/s. M. Square International And Ors	Chaitanyaa Bhandarkar
(Main Matter Commercial Suit/0100060/2019)				
32	NOTICE OF MOTION	103834/2019	New Globe Logistik LLP Vs M. Square International and Ors.	Chaitanyaa Bhandarkar
(Main Matter Commercial Suit/0100060/2019)				
33	NOTICE OF MOTION	104457/2019	New Globe Logistik LLP Vs M/s. M. Square International	Adv. Narendra Vishnu Sankpal
(Main Matter Commercial Suit/0100060/2019)				
34	NOTICE OF MOTION	100444/2020	Murtuza Mohsin Lokhandwala and Anr. Vs Dewan Housing Finance Corporation Ltd.	Adv. Shrivastav and Co.
(Main Matter Commercial Suit/0100017/2019)				
35	NOTICE OF MOTION	100942/2020	Vision Inks Pvt. Ltd. Vs J.D. Packaging Pvt. Ltd. and Ors.	Reshmi M. Parab
(Main Matter Commercial Suit/0100207/2020)				
<u>NOTICE OF MOTION</u>				
36	NOTICE OF MOTION	101121/2020	Tushar Fabrics Pvt. Ltd. Vs Alfiza Garments	Hitesh Soni and Associates
(Main Matter Commercial Suit/0100039/2020)				

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 06-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
37	NOTICE OF MOTION	101290/2020	Shakeel Ahmed Mohammed Yunus Ansari - Suit St. No. 3955/2020 Vs Mohammed Aslam Addul Majid Ansari and Ors.	S. Shamim and Co.

NM ORDERS

At 11.00 AM Morning Session

38	Commercial Suit	100185/2019	Chandrakant Pukhrajji Mehta Vs M/s. Fairmacs Shipping and Transport	Mr. Ramesh Jain And Mrs. Kusum Jain
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Sub Matter: NOTICE OF MOTION/0101039/2020

39	NOTICE OF MOTION	101039/2020	Chandrakant Pukhrajji Mehta Vs M/s. Fairmacs Shipping and Transport	Adv. Saket Ramchandra Ketkar
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(Main Matter Commercial Suit/0100185/2019)

REPLY

40	Commercial Suit	100276/2019	Conde Nast (India) Pvt. Ltd. Vs Pret Study by Janak Fashions Pvt. Ltd.	M/s. Thakore Jariwala and Associates
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Sub Matter: NOTICE OF MOTION/0100971/2020

41	NOTICE OF MOTION	100971/2020	Conde Nast (India) Pvt. Ltd. Vs Pret Study by Janak Fashions Pvt. Ltd.	Adv. AKJ Law Associates
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(Main Matter Commercial Suit/0100276/2019)

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 07-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>FOR TAKING STEPS</u>				
At 11.00 AM Morning Session				
1	Commercial Suit	100109/2020	M/s. K. K. Constructions Vs Raees Ahmed Jainuddin Sayyed	V. T. Dubey and Associates
2	Commercial Suit	100275/2019	Conde Nast (India) Pvt. Ltd. Vs Nexus Audience Network Pvt. Ltd.	M/s. Thakore Jariwala and Associates
<u>FILING SAY</u>				
3	Commercial Suit	100251/2019	M/s. Oscar Fashions Pvt. Ltd. Vs Bharat Shivaji Udeshi	Paras N. Vira
<u>REPLY</u>				
4	Commercial Suit	100159/2019	M/s. Alchemie Financial Services Ltd. - Mr. Rajendra Mahadev Mhatre Vs Leena Nirmal Chhadva Proprietor M/s. Sapan Creatives	Mr. Vikas K. Mahangare
Sub Matter: NOTICE OF MOTION/0101124/2020				
<u>ORDER</u>				
5	Commercial Suit	100189/2020	Tulika Prem Devidayal Vs 1. M/s. Laxmi Developers 2. Pradipkumar Laxmanbhai Patel 3. Kamleshkumar Laxmanbhai Patel	Mehta and Padamsey
<u>SETTLEMENT</u>				
6	Commercial Suit	100051/2019	Canara Bank Vs Mr. Narendra R. Bhilare	M/s. Sanjeev Kanchan and Co.
<u>HEARING</u>				
7	Commercial Suit	100173/2020	Om Trading Co. Vs 1.IDT Clothing Pvt. Ltd. 2.Suraj Gupta 3.Amar Gupta	Ashwini Pawar

CITY CIVIL COURT MUMBAI
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COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 07-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
8	Commercial Suit	100106/2019	Mrs. Ratanidevi Tulsiram Rander Vs Mr. Rajkumar Mantri	M/s. Jhangiani, Narula and Association
At 11.00 AM Morning Session				
9	Commercial Suit	100167/2020	M/s. Mehta Agency Vs M/s. Harash Enterprise	Shri Akhilesh K. Dubey
<u>RECORDING EVIDENCE</u>				
10	Commercial Suit	100118/2020	Amanat Steels Pvt. Ltd. Vs Kalisma Steel Pvt. Ltd.	K.P.Dubey
11	Commercial Suit	100178/2020	Keshav Atmaram Korgaonkar Vs Mr. Shibu Daniel Joy	M/s. Raj Legal
12	Commercial Suit	100095/2020	Inzane Labs Pvt Ltd Vs Alliance University	Omkar Khaiyam Shaikh
13	Commercial Suit	100232/2020	M/s. Angels Aluminium Corporation Vs Khandewal Insulations Pvt Ltd	S. K. Jain and Associates
<u>EX-PARTE EVIDENCE</u>				
14	Commercial Suit	100177/2020	Rameshkumar Kundanmal Agarwal Vs Ranjeet Kumar Vishnu Prasad	Jagdish Nagar and Associates
15	Commercial Suit	100111/2020	Ankur Vasantraai Doshi Vs 1. M/s. Chau Enterprises 2. Mahadev Patil	NSB Legal Associates
16	Commercial Suit	100208/2020	Crimson Interactive Pvt. Ltd. Vs Pranay Parsuram S/o. Parsuram Subramanian	Sukanya Bhaumik
17	Commercial Suit	100228/2020	M. Lallubhai and Company Vs M/s. Satguru Trading Company	Mr. Ashwin Shanker
<u>DIRECTIONS</u>				
At 11.00 AM Morning Session				
18	Commercial Suit	100378/2020	Sureshkumar Jaychandji Jain Vs Khimji Lakhamshi Shah	Mr. Ramesh Jain and Mrs. Kusum Jain

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 07-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
19	Commercial Suit	100406/2020	Union Bank of India Vs Ashok Revashankar Oza	Jamshed Ansari
20	Commercial Suit	100410/2020	Radhika George Vs Shivagi Darasing Rathod	Arunkumar Gunasekaran and Harshika Makwana
<u>FRAMING ISSUES</u>				
21	Commercial Suit	100101/2019	Jaysynth Impex Ltd. Vs M/s. Gurudev Textiles Processors Pvt. Ltd.	Lalit V. Jain
22	Commercial Suit	100049/2020	Lallubhai Amichand Ltd. Vs The Shamrao Vithal Co. Op. Bank Ltd.	M/s. Legal Juris
<u>DRAFT ISSUES</u>				
23	Commercial Suit	100387/2020	Indo-Polygraph Machinery Pvt. Ltd. Vs Vibgyor Arts.	Haresh Lulia
At 11.00 AM Morning Session				
24	Commercial Suit	100233/2019	Bank of Baroda Vs Mr. Kailash Premlal Devikar	Rajkumar K. Shukla Law Firm
<u>SERVICE</u>				
25	Commercial Suit	100132/2020	Shrigun Pharmachem Pvt Ltd Vs Cumballa Hill Hospital and Heart Institute	Mr. Vikramsingh Yadav
At 11.00 AM Morning Session				
26	Commercial Suit	100099/2020	Ramniklal S. Gosalia and Co Vs Nilkanth G Mahajan	Shah Legal
27	Commercial Suit	100018/2020	Mr. Nayan Laherchand Mepani Vs Ashwatha Developers	Preeti Gada, Sudhir Shah and Associates
28	Commercial Suit	100051/2020	Alapana Rajan Chaturvedi Vs Krishna Bhaskar Hodhave	Mr. Ramesh Jian and Mrs. Kusum Jain
<u>FILING AFFIDAVIT OF DOCUMENT</u>				

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 07-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
29	Commercial Suit	100042/2020	Kavi Exports Vs Giromy Samoni Inc.	Vraj Legal
<u>SUMMONS FOR JUDGEMENT HEARING</u>				
At 11.00 AM Morning Session				
30	Commercial Suit	100137/2020	Ultratech Cement Ltd Vs Amit Ruparel	Mahajan and Manajan
31	SUMMONS FOR JUDGT	100107/2019	Ultratech Cement Ltd Vs Amit Ruparel	Mahajan and Manajan
(Main Matter SUMMARY CIVIL SUIT/0101364/2018)				
<u>NM FOR HEARING</u>				
32	Commercial Suit	100073/2019	Jaiprakash Arun Gupta Vs Mohammad Jahagir Masood Shaikh	Mr. Ramesh Jain and Mrs. Kusum Jain
Sub Matter: NOTICE OF MOTION/0103402/2019				
33	NOTICE OF MOTION	103402/2019	Jaiprakash Arun Gupta Vs Mohammad Jahagir Masood Shaikh	Mr. Ramesh Jain and Mrs. Kusum Jain
(Main Matter Commercial Suit/0100073/2019)				
At 11.00 AM Morning Session				
34	Commercial Suit	100048/2020	Tushar Fabrics Pvt Ltd Vs Abdul Sammad	Hitesh Soni and Associates
Sub Matter: NOTICE OF MOTION/0100811/2020				
35	NOTICE OF MOTION	100811/2020	Tushar Fabrics Pvt Ltd Vs Abdul Sammad	Hitesh Soni and Associates
(Main Matter Commercial Suit/0100048/2020)				
<u>NOTICE OF MOTION</u>				
36	NOTICE OF MOTION	101124/2020	M/s. Alchemie Financial Services Ltd. - Mr. Rajendra Mahadev Mhatre Vs Leena Nirmal Chhadva Proprietor M/s. Sapan Creatives	Adv. Paras Vira
(Main Matter Commercial Suit/0100159/2019)				